

**CS Pramod Kumar Singh, Insolvency Professional,
IP Registration No. IBBI/IPA-002/IP-N000678/2018-19/12039**

Liquidator – RDG Interior Decoration Exterior Architecture Private Limited – In Liquidation,
CIN- U74994WB1999PTC088977, Regd. Office- 344/4, Ground Floor, N S C Bose Road,
Kolkata WB 700047 IN

SCHEDULE II

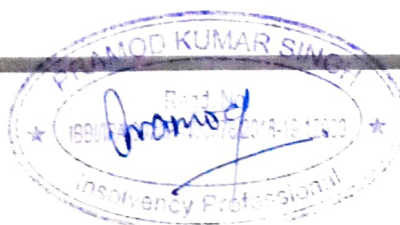
FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RDG INTERIOR DECORATION EXTERIOR ARCHITECTURE
PRIVATE LIMITED.

SL. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RDG INTERIOR DECORATION EXTERIOR ARCHITECTURE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/03/1999
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74994WB1999PTC088977
5.	Address of the registered office and principal office (if any) of corporate debtor.	344/4, GROUND FLOOR N S C BOSE ROAD Kolkata Kolkata WB 700047 IN
6.	Date of closure of Insolvency Resolution Process	11/04/2023
7.	Liquidation commencement date of corporate debtor	11/04/2023, 22/09/2023, Order Received on 25/09/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Pramod Kumar Singh, No. IBBI/IPA-002/IP-N00678/2018 2019/12039
9.	Address and e-mail of the liquidator, as registered with the Board	309, Vikas Bhawan (AIADA), Main Road Adityapur, Jamshedpur

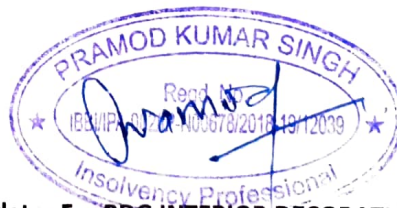


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Kolkata WB 700047 IN

		Jharkhand-831013. Email - pramodip09@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	309, Vikas Bhawan (AIADA), Main Road Adityapur, Jamshedpur Jharkhand-831013. Email - liqrdg@gmail.com
11.	Last date for submission of claims	24/10/2023

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the RDG Interior Decoration Exterior Architecture Private Limited and replaced the Liquidator vide order dated- 22/09/2023.
2. The stakeholders of RDG Interior Decoration Exterior Architecture Private Limited are hereby called upon to submit their claims with proof on or before 24th October, 2023, to the liquidator at the address mentioned against item No.10.
3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
4. The claims may be submitted in the specified forms, Form- C- Operational Creditors (Other than workmen or employees), Form-D- Financial Creditors, Form-E. Workmen or Employees, Form-F- Authorized Representative of Workmen/employee, Form G- Other Stakeholders, Copy of Forms may be downloaded from IBBI website.
5. Submission of false or misleading proof of claims shall attract penalties.



Date : 27/09/2023

Place : Jamshedpur

**Liquidator For RDG INTERIOR DECORATION EXTERIOR
ARCHITECTURE PRIVATE LIMITED**

IBBI Regd. No. IBBI/IPA-002/IP-N000678/2018-2019/12039